

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 40

CA 31/2018 In CP 633/2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 06.05.2024

NAME OF THE PARTIES: **DARIUS SOLI FRAMROZE V/S**
HINDUSTAN UNILEVER LTD.

Section 56, 58 & 59 of the Companies Act, 2013

ORDER

1. Mr. Kevic Setalvad, Senior Counsel a/w Ms. Ankita Singhania, Advocate a/w Ms. Namrata Parikh, Advocate i/b M/s. Mulla and Mulla appeared for the Petitioner.
2. Mr. Gaurav Joshi, Senior Counsel i/b Khaitan & Co. appeared for the Respondent.
3. Learned Senior Counsel for the Petitioner rejoined and heard part submissions. He will continue on the next date of hearing.
4. List this matter on **12.06.2024** for further hearing at **2:30 pm**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna